NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 12.02.2020</u> <u>NOTICE</u>

Take notice that the following matters listed on 13.02.2020 will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	Interglobe Aviation Ltd. (Indigo	PranjalPrateek	Samar Bansal (R-CCI)
	(AT) No. 23 of 2018	Airlines)		
		Vs.		
	Part Heard	Competition Commission of		
		India & Ors.		
		With		
2.	Competition App.	Spice Jet Ltd.	Atul Sharma	Samar Bansal (R-CCI)
	(AT) No. 24 of 2018	Vs.		
	Part Heard	Competition Commission of		
		India & Ors.		
		With		
3.	Competition App.	Jet Airways (India) Ltd.	Prerna	Samar Bansal (R-CCI)
	(AT) No. 25 of 2018	Vs.		
	Part Heard	Competition Commission of		
		India &Anr.		

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